GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED Q UESTION NO. 1321 TO BE ANSWERED ON THE 30/07/2021

INCLUSION OF BIHAR IN e-NAM REGISTRATION

1321. SHRI VIVEK THAKUR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether name of the State of Bihar is included in the e-NAM registration form available on the website of e-NAM;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): No Sir. The States/UTs need to submit the proposal in the form of Detailed Project Reports (DPRs) to integrate their mandis with e-NAM portal following the e-NAM scheme guideline. Based on the proposals (DPR) received from 18 states and 3 Union Territories, 1000 Mandis had been integrated. However, no DPR was received from Government of Bihar for implementation of e-NAM for aforesaid 1000 Mandis.
